

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A No. 265 of 2014

Dated: 4th March, 2016

In the matter of:-

Hindustan Petroleum Corporation Ltd.

.... Appellant (s)

Versus

**Kerala State Electricity Regulatory Commission
& Anr.**

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on

21.04.2016.

COURT MASTER